

1	2	3	4	5	6
22	Assam	7514	5894	15000	10943
23	Manipur	5419	1670	N.A.	N.A.
24	Meghalaya	1144	981	1493	847
25	Mizoram	N.A.	614	614	614
26	Nagaland	210	533	600	15
27	Sikkim	401	200	114	N.A.
28	Tripura	4164	8438	2370	1565
29	A&N Islands	N.A.	4	N.A.	N.A.
30	Chandigarh	300	708	500	26
31	D&N Haveli	82	N.A.	80	51
32	Daman and Diu	N.A.	N.A.	N.A.	N.A.
33	NCT Delhi	1700	1956	1714	366
34	Lakshadweep	12	20	N.A.	N.A.
35	Pondicherry	N.A.	N.A.	N.A.	N.A.
TOTAL :		335453	424972	342808	141654

N.A. - Not Available.

#### Funds allocated for MGNREGS in Bihar

140. SHRI RAM KRIPAL YADAV: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the quantum of funds allocated to Bihar for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and funds utilized by the State during each of the last three years including current year;

(b) the number of job card holders in Bihar at present; and

(c) the percentage of card holders who were provided 100 days employment during last three years including current year?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Mahatma Gandhi NREGA is demand based. Funds are released by the Central Government to the States based on the labour demand arising at the field level. Funds released by the Centre and utilized by the State of Bihar during 2008-09, 2009-10 and 2010-11 (till date) are as under:

(Rs. in crores)

Year	Funds released by the Centre	Total available funds	Funds utilized by the State
2008-09	1388.19	2187.86	1316.48
2009-10	1032.78	2358.20	1816.88
2010-11 (till date)	1465.05	2007.24	303.97

(b) As per reports available from the State Government of Bihar, a cumulative total of 1,09,07,050 job cards have been issued under Mahatma Gandhi NREGA in Bihar up to September, 2010.

(c) Para 4 of Schedule-II of Mahatma Gandhi NREGA stipulates that every adult member of a registered household whose name appears in the job card shall be entitled to apply for unskilled manual work under the scheme. Under the Act, mere issuance of a job card does not entitle a household to receive employment. The household holding a Job Card has to, under Para 9 of Schedule II of the Act, submit application for work to be entitled to receive employment. Therefore, the number of days of employment provided has to be seen against the number of Households who were provided employment. Among the households provided employment, the number of households who completed 100 days of employment during 2008-09, 2009-10 and 2010-11 (up to September, 2010) is as under:

Year	No. of households provided employment	No. of households completed 100 days of employment
2008-09	3822484	102597
2009-10	4127330	282797
2010-11	721719	13898

#### Panel of National Monitors for MGNREGS

141. SHRI SYED AZEEZ PASHA: Will the Minister of RURAL DEVELOPMENT be pleased to state: